IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 210
15(ND)/2015

IN THE MATTER OF:
Atul Krishna Bhatnagar ... **Applicant/Petitioner**

Versus

Abma Devi Paper Mills. ... **Respondent**

Under Section: 241/242

Order delivered on 13.03.2023

CORAM:
SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

There is no appearance on behalf of the Applicant and also the petition is not uploaded on the DMS. In the wake, the **Company Petition 15(ND)/2015 is dismissed for want of prosecution.**

-Sd-

(L. N. GUPTA)
MEMBER (T)

-Sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

ASHWANI